## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION

**PETITION NUMBER** 

: TCP/126/2016

NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

Name (in Capital) Represented by

Signature

1. T.K. Bhackae

Counsel for Petitlemen

## **ORDER**

Counsel for petitioner present. He is directed to send private notice to the respondents for appearance and for making submissions on the next date of hearing and file proof of the delivery of notice by way of an affidavit. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)